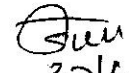


RAJASTHAN HIGH COURT BENCH, JAIPUR

DATED: 27-6-2016

NOTICE

It is notified that for providing electricity connection in all the Advocates' Chambers of E-Block, shifting of meter panels at ground floor and deposition of amount of demand notice for common facilities would be made by 29.06.2016. After shifting of meter panels at ground floor, the electric connections in all the chambers would be provided by the JVVNL in the name of Senior most Advocate of a chamber group within four days of submission of connection file and deposition of amount of demand notice by the Senior most Advocate concerned.


27/6/16

REGISTRAR (ADMN.)